NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No. 143/BB/ 2017		For hearing	Rule-6 of IB		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
i	ALOKE MADAPPA	OPERATIONAL CREDITOR	Aloke Madappa
	98454 93 943		•

Counsel for operational creditor is present. He has filed a memo along with annexures stating that notice was served on the corporate debtor. No representation for corporate debtor. Corporate debtor is treated as absent. Registry to address a letter to IBBI, New Delhi, for suggesting the name of IRP.

List it on 09.03.2018.

MEMBER (T)

MEMBER (J)